

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:168  
ANSWERED ON:23.08.2012  
RASHTRIYA SWASTHYA BIMA YOJANA  
Ramkishun Shri

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the salient features of the Rashtriya Swasthya Bima Yojana (RSBY) which has been extended to the licenced porters, vendors and hawkers in the Railways;
- (b) the present status of implementation thereof;
- (c) whether RSBY is being implemented for licenced porters only and unlicenced vendors and hawkers are not covered under the scheme; and
- (d) if so, the reasons therefor along with the steps taken/being taken by the Railways for effective implementation of the RSBY including extension of the scheme to unlicenced vendors/hawkers?

**Answer**

MINISTER OF RAILWAYS (SHRI MUKUL ROY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 168 BY SHRI RAMKISHUN TO BE ANSWERED IN LOK SABHA ON 23.08.2012 REGARDING RASHTRIYA SWASTHYA BIMA YOJANA.

(a) : Rashtriya Swasthya Bima Yojana (RSBY) of Ministry of Labour & Employment has been extended to licensed porters, licensed vendors and licensed hawkers on the Railways. The salient features of Rashtriya Swasthya Bima Yojana (RSBY) are as under:-

(i) Zonal railways shall facilitate below poverty line licensed porters, licensed hawkers and licensed vendors, not yet covered under the existing scheme of RSBY being implemented by concerned State Government.

(ii) To provide financial security to the beneficiaries' families in case of hospitalization related expenses and to improve access to quality health care.

(iii) In the case of above poverty line, 75% of the premium will be borne by the Railways subject to a maximum of Rs.565/- per family per annum, whichever is less and the remaining 25% to be contributed by the beneficiaries.

(iv) Beneficiaries will have to pay a small charge of Rs.30/- per family per year as registration / renewal fee.

(b) : Detailed instructions have been issued to Zonal Railways for extension of the scheme. Railways are identifying the number of beneficiaries and are in touch with State Government Nodal Agencies for implementation.

(c) & (d): Keeping in view the Budget Speech of Minister of Railways in 2010-11, the scheme has been extended only to licensed porters, licensed vendors and licensed hawkers whose records are maintained by the Railways.